

allocations are made according to the guidelines laid down by the National Development Council which consists of Chief Ministers and, in that formula, care has been taken of the backward areas and to see how these regional imbalances are brought to an end.

श्री नवल किशोर सिंह : इस बात को ध्यान में रखने हुये कि भारत में कृषि-योग्य भूमि के केवल 25 प्रतिशत भाग को सिंचाई मिलती है और चौथी पंच-वर्षीय योजना के अन्त तक 33 प्रतिशत भूमि को सिंचाई देने की सिंचाई मंत्रालय की योजना है, क्या सरकार इस बात का खयाल रखेगी कि मेजर, मीडियम और माइनर इरिगेशन प्राजेक्ट्स के लिये, जो तीनों जाब-ओरियेंटेड योजनायें हैं, पर्याप्त धन की व्यवस्था की जाये, ताकि भूमि की सिंचाई के प्रतिशत में वृद्धि हो और साथ ही लोगों को काम मिल सके ?

अध्यक्ष महोदय : यह सवाल प्लान के री-एप्रैजल के बारे में है, न कि डिटेल्ज के बारे में।

श्री नवल किशोर सिंह : यह प्रश्न इरिगेशन के सम्बन्ध में प्लान के री-एप्रैजल के बारे में है। इसी लिए मैंने इरिगेशन के बारे में प्रश्न पूछा है।

SHRI MOHAN DHARIA : It shall be our endeavour to see that job-oriented schemes are given priority.

SHRI M. SATYANARAYAN RAO : I would like to know from the hon. Minister whether in view of the experience that major irrigation projects have not solved our problems, the Government is taking any measures to concentrate on minor irrigation schemes.

SHRI MOHAN DHARIA : The country needs major and minor and also medium type of schemes. It all depends on the local conditions. But it is true that in order to achieve better productivity without any gestation period, minor irrigation should be given more emphasis.

Textile Mills taken over by State and Central Government Agencies

*827. **SHRI S. R. DAMANI :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of cotton textile mills taken over by the State and Central Government agencies during the last one year, how many of them are working at present and their working results ;

(b) the number of mills under examination and by what time they will be reopened; and

(c) the steps taken to stop further closure of mills ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). A Statement is laid on the Table of the House.

Statement

(a) During the last one year, the management of eight cotton Textile Mills has been taken over by the Government under Section 18A of the Industries (Development and Regulation) Act. The respective State Textile Corporation has been appointed as Authorised Controller in respect of six mills, while the National Textile Corporation has been appointed as Authorised Controller of two mills. Out of these eight mills, five mills are working.

(b) Presumably the Hon'ble Member is referring to the closed mills. The affairs of six such mills are being investigated and Investigation Committees reports in respect of 8 mills are under examination. It is very difficult to state as to when these mills will re-start working.

(c) A working group under the Chairmanship of Managing Director, National Textile Corporation is examining the question of modernisation of sick cotton textile mills.

SHRI S. R. DAMANI : According to the statement, eight mills have been taken out of which five mills have started working. Three mills have not started working. May I know from the hon. Minister the names of these three mills which not started

working and what are the reasons for the same and when they will start working.

Then, in part (b) of the statement, it has been said that an Investigation Committee has been set up for sick mills to be taken over. May I know the names of these mills? Has the Investigation Committee submitted its report? What are the difficulties in re-starting these mills?

SHRI L. N. MISHRA : The three mills are : Keshav Mills Co. Ltd., Petlad, Coimbatore Murugan Mills, Coimbatore and Ajudhia Textile Mills Ltd., Delhi. Certain cases are pending in the High Courts. There is correspondence with the State Governments as regards financial investment.

SHRI S. R. DAMANI : Have these Investigations Committees submitted their recommendations? What are the names of the mills and when were their recommendations made?

SHRI L. N. MISHRA : I have earlier answered this question in this House. We have also taken over 28 mills and in respect of 4 or 5 mills Investigations Committees have been appointed and three of them are on the point of completion of their report and two have not started their work. One is in Maharashtra and the other in Gujarat.

SHRI S. R. DAMANI : My second supplementary is : What is the policy of the Government? When the mills close down, then Investigations Committees are appointed and action is taken. Now, I want to know whether the Government would consider taking over the management as soon as they find that the mill is in difficulty or is likely to close down so that the workers may not be thrown out of employment and there is no loss of production.

SHRI L. N. MISHRA : I am glad that Mr Damani has got some sympathy for workers. The main point is this....

SHRI PILOO MODY : That must be your monopoly.

SHRI L. N. MISHRA : We have to take over the mill from the management. Only two days ago there was a dispute between me and Gujarat Government about

taking over the Jupiter Mills. The difficulty has come from the management say that their headquarters is in Ahmedabad. Therefore, unless the Gujarat Government agrees, we cannot take over the mill. The main difficulty is about the management. We have appointed the Investigation Committee to go into the assets and liabilities of the mills. We cannot take over the mills which are not of any use.

PROF. MADHU DANDAVATE : Does the Government propose to stick to its old practice of taking over the sick mills, modernise them, rationalise them and when their potentialities of profitability increase, then hand them over back to the private-owners?

SHRI L. N. MISHRA : At present, it is the intention of the present Act but I am thinking over the matter whether it is desirable to do so.

SHRI INDER J. MALHOTRA : May I know the total amount of money spent so far on the mills which have been taken over?

SHRI L. N. MISHRA : I would require notice, Sir.

श्री फूल चंद वर्मा : मैं आपके माध्यम से मन्त्री महोदय से प्रश्न (क) के संदर्भ में पूछना चाहता हूँ कि क्या मध्य प्रदेश के इंदौर की मिलों में मालवा मिल और कल्याण मिल के प्रबन्धकों ने भी राज्य सरकार और केन्द्रीय सरकार से अनुरोध किया है कि वह मिलें चलाने में असमर्थ हैं और इन मिलों को वह ले कर अपने माध्यम से चलाएं?

Mr. SPEAKER : This question is about the mills which are already taken over. The other one you take it as a suggestion and not a question.

श्री फूल चंद वर्मा : अभी बम्बई का उन्होंने बताया। इसीलिए मैंने प्रश्न (क) के संदर्भ में पूछा है।

श्री एल० एन मिश्र : माननीय सदस्य जानना चाहते हैं तो मालवा मिल का प्रश्न

मेरे समक्ष है और हम उसकी जांच कराना चाहते हैं।

SHRI SOMCHAND SOLANKI : Sir, the Vakil Jehangir Mills of Ahmedabad is closed for the last six months and so many representations have been forwarded to the Prime Minister and the Minister also. May I know from the hon Minister as to what is the decision of the Government to run these mills of Ahmedabad ?

SHRI L. N. MISHRA : This was before the High Court and the High Court has recently given the decision. Now, we have decided to hand it over to the Co-operatives and if the Co-operatives come forward, we shall help them also financially through the Industrial Finance Corporation.

चौथी योजना का पुनरीक्षित प्रारूप

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*828. श्री रामावतार शास्त्री :

श्री सी० जनार्दनन :

क्या योजना मन्त्री यह बताने की टृपा करेंगे कि :

(क) क्या सरकार ने इस बीच चौथी पंचवर्षीय योजना का पुनरीक्षित प्रारूप तैयार कर लिया है और यदि हां, तो उसकी मुख्य-मुख्य बातें क्या हैं ;

(ख) क्या प्रारूप पर अन्तिम निर्णय लेने से पूर्व सरकार का विचार संसद में उस पर चर्चा कराने का है ; और

(ग) यदि हां, तो कब तक और यदि नहीं तो उसके क्या कारण हैं ?

योजना मन्त्रालय में राज्य मन्त्री (श्री मोहन धारिया) : (क) जी, नहीं। बहरहाल चौथी पंचवर्षीय योजना का मूल्यांकन किया जा रहा है।

(ख) और (ग). मूल्यांकन प्रपत्र तैयार हो जाने पर राष्ट्रीय विकास परिषद के सामने विचारार्थ प्रस्तुत किया जायेगा और उनके द्वारा अनुमोदित हो जाने के बाद सभा पटल पर प्रस्तुत किया जायेगा।

श्री रामावतार शास्त्री : चौथी पंचवर्षीय योजना का पुनरीक्षित प्रारूप तैयार करने की आवश्यकता का अनुभव सरकार ने कब किया, सरकार उसके किन किन मुद्दों में परिवर्तन करने का विचार रखती है और इस काम में सरकार को कितना समय लगेगा ?

SHRI MOHAN DHARIA : I have already replied that this will take about three months. Planning is a continuous process. Having regard to our commitments to the people whatever action is required shall have to be taken. That is why the Fourth Plan is being reappraised.

MR. SPEAKER : It should have been linked with the previous question.

श्री रामावतार शास्त्री : क्या सरकार का इरादा जिसकी घोषणा बार बार की गई है संसद के इस अधिवेशन में फोर्थ प्लान के री-अप्रेजल पर विचार करवाने का है या नहीं है ? अगर नहीं है तो उसका कारण क्या है ?

SHRI MOHAN DHARIA : This session is not likely to go beyond three months. It is not possible to bring the document on reappraisal of the Plan before this Session of the House.

अध्यक्ष महोदय : वह अगर आप चाहें तो सेशन बढ़ाया जा सकता है।

श्री रामावतार शास्त्री : अध्यक्ष महोदय, प्रश्न का जवाब तो देना चाहिए। आप खुद जानते हैं कि कई बार वादा कर चुके हैं कि इस पर बहस होगी और इस तरह बराबर इस को यह टालते जा रहे हैं।

SHRI SHYAMNANDAN MISHRA : There has been no discussion on the Fourth Five-year plan in this House. So, would the Government try to see that the Fourth Five-year Plan is being discussed before its reappraisal is discussed in this House ?

SHRI MOHAN DHARIA : There is already a Motion in this House which was